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THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) Yes, Sir.

(b) A case under section 243 IPC has been registered at the Police Station Kalkaji and 2 pwsons have been arrested.

Criteria for telecasting of Hindi feature films

*355. SHRIMATI RATAN KUMARI; Will the Minister of INFORMATION AND BROADCASTING be pleased to state what criteria have been laid down for telecasting Hindi feature films on the-Doordarshan for the first time, as well as for the second time?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION BROADCASTING (SHRI AJIT PANJA): Hindi feature films for telecast on Doordarshan are selected on the basis of the (Following criteria:

- <a) International/National/State Awards won:
- (b) Thematic Value; '(c) Cinematic Value;
- (d) Entertainment Value;
- (e) Yea_r of Production;
- <f) Number of times the film was shown on TV and by which Kendra; and
- (g) Suitability for family viewing.

Normally feature films are not re-telecast on Doordarshan. However, Doordarshan may re-telecast films of high artistic and entertainment value after a period of three years has lapsed since their first telecast.

Warning by Punjab PoHce regarding attack on General Vaidya

356. SHRI SHANKER SINH VAGHELA;

SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention hag been drawn to a report appearing in

'India Today' of 31st August, 1986 to the effect that Punjab Police had warned the Central Government at least four times about an attack on General Vaidya and other key officers involved in Operation Blue Star;

to Questions

- (b) if so, what action was taken each time when the warning was received; and
- (c) whether Mrs. Vaidya has described the security arrangements for General Vaidya as inadquate and careless?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH); (a) and (b) Government have seen the report. No such information was furnished by the Government of Punjab.

(c) Government have seen reports to this effect in some newspapers.

Catchment areas covered by Social Forestry in Meghalaya

- *357. SHRI JERLIE E. TARIANG: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state;
- (a) what are the names of the catchment areas in Meghalaya where comprehensive soil conservation measures had been taken up during the Sixth Five Year Plan period; and
- (b) what are the names of aforestation areas covered by Social Forestry in Megna, lava during the above period?

THE MINISTER OF ENVIRON-MENT AND FORESTS (SHRI BHAJAN LAL): (a) and (b) The information is given in statement I any II. (See below). The Social Forestry Programme generally covered the entire state during the Sixth Five Year plan period.

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Statement I

Soil Conservation work was done in the following Catchments in Meghalaya during Sixth Five Year Plan

SI. District No.	Catchment
1 East Khasi Hills	(1) UMNIR (2) MAWMIH (3) CHERRAPUNJEE
2 West Khasi Hills	(1) UNSIEJ-UMSAW (2) SAPRIANG (3) PDEN-TUNNIAW
3 Jaintia Hills	(1) MYNTOU
4 West Garo Hills	(I) UPPER GANOL
5 East Garo Hills	(1) UPPER DAMRING.
	TOTAL 9
Stitement II	
Alorestation Centres during Sixth Five Year Plan period in Meghalaya	S. No. Name of afforestation centre
S. No. Name of afforestation centre	19 PHYRNAI
	20 SOHRA
1 NORTH EASTERN POLICE ACA-	21 NONGKYA
DEMY 2 MAWRONG	22 THAD
3 MAWTNENG	23 LAITMAWROH III
4 BHOILINBONG	24 NASHAINT
5 SUMER	25 JATAH NONGLYER
6 BYRNIHAT	26 SONIDAN-II
7 UMKEI	27 SAHLAIT
8 MYRDON	28 NONGSDER
9 LUMSHYIAP	29 PDENGSHNONG
10 MAWTARI	30 NONGRIM
11 UMSAWLAIT	31 MAWKIS-YIEM
12 LYNGKYRDEM	32 MAWROH
13 WAHLYNGKHAT	33 UMKHOI
14 POMLUM	34 MAWKANGI
15 LAITMAWRD	35 THAD-III
16 LAITSHUTNUM	36 MAWRATHUD
17 DONIDAN	37 BHOILASA
18 UMSOHLAIT	38 TIHNON GBAB

S. No. Name of afforestation Centre

39 TYLLANG

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- 40 MAWTHUNGKPER
- 41 MAWKYRWAT
- 42 RAMBARI-I
- 43 RAMBARI-II
- 44 RAMBARI-III
- 45 RAMBARI-IV
- 46 RAMBARI-V
- 47 MAWLYNGKHAT ·
- 48 MAWDUH-I
- 49 MAWDUH-II
- 50 LAD NONGTRAW
- 51 LUMKYNJAH
- 52 NONGKHLAW KYNSHI-J
- 53 MAWKAWANG
- 54 MAWKADIANG-II
- 55 MAWMAIRANG
- 56 PYNDEMSAKWANG
- 57 WEILOI
- 58 MARSHILLONG-I
- 59 MARSHILLONG II
 - 60 SOHKHYLLAM
 - 61 NONGMYLLAN
 - 62 MAWRIAT-I
 - 63 MAWRIAT-II
 - 64 BYRTHA
 - 65 SHAHRAMHAH
 - 66 RNGEI MAWSAW
 - 67 IAMKHLAM
- 68 MAWSAPNGAP
 - 69 MAWLARSNGI
 - 70 MAWKADOH
 - 71 MAWMAIRANG Π

S. No. Name of afforestation Centre

- 72 MAWMAIRANG JII
- 73 DAMMAWBLEI
- 74 HILLAND!
- 75 HILLAND II
- 76 MARANGLANGI
- 77 MARANGLANG II
- 78 MAWTHLEI
- 79 LUM MAWKATIH (MARKA ; 1)
- 80 LUM MARALONG
- 81 DIENGSHAHRAMSHAH(A)(A)
- 82 MAWLANGREN
- 83 TYLLANG II
- 84 LAWSE
- 85 NONGKHLAW II
- 86 NONGKHLAW JII
- 87 MAWSHANI
- 88 MAWSHANII
- 89 RAMBARI VI
- 90 NONGRITA
- 91 SYNDULI I
- 92 SYNDULI II
- 93 NONGLWAI
- 94 NONGJYLLIEH
- 95 JAIDOH
- 96 LAITMAWPAT (MAWRONG)
- 97 MAWTIHBAH
- 98 MAWLANGREN II
- 99 MAWLANGREN III
- 100 MAWPUNI
- 101 MAWPUNII
- 102 MAWKADIANG III
- 103 MAWKADIANG II

S. No. Name of afforestation Centre

- 104 PATHAR MAWROH
- 105 SYNDULI III
- 106 BYPRI

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- 107 LAWJYLLIEH
- 108 DOMWAHLANG
- NONGRITANG II
- 110 UMJARAIN
- 111 RANGMAW
- 112 MAWHIANG
- 113 NONGRITONG III
- 114 UMJARAINII
- 115 UMJARAIN III
- 116 MOULSEI
- 117 NONGBAGH
- 118 NARTIANG
- KHANDULI
- 120 THURUK
- SAPHAK
- MALHOI 122
- 123 TAGSENG
- 124 RALIANG
- 125 MADUR
- 126 TANG-RUB
- 127 LURA
- 128 CHITUNG
- 129 NONGKHROH
- 130 SAMIN SONGKHAMA
- 131 NAPAK
- 132 DARUGIRI
- 133 RONGJENG
- 134 CHIMANGGIRI
- 135 MANDAL

Development of indigenous jet engine for the Light Combat Aircraft

- *359. SHRI SURESH KALMADI: SHRI DHARAM CHANDER PRASHANT: Will the PRIME MINISTER be pleased to refer to Unstarred Question 2161 given in the Rajya 14th August, 1986 and Sabha on the state;
- (a) what is the latest progress in the development of indigenous jet engine for Light Combat Aircraft (LCA) being de veloped by the Gas Tribuine Research Establishment;
- (b) by when it is likely to be ready for production; and
- (c) whether Government have placed any orders for the import of US F-404 jet engines for LCA?
- THE MINISTER OF STATE INI THE DEPARTMENT OF SEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SING): (a) The indegenous GTX engine programme is progressing satisfactorily. Thee prototype engine has test-run upto 100 per cent of its design RPM. A second prototype with certain modifications is under fabrication and would soon be bench tested. A variant of the GTX engine to fulfil the requirements of the LCA has been evolved.
- (b) The indegenous engine is likely to be released for production by mid 1990s.
- (c) Yes Sir. A contract has been signed for supply of a few engines to serve as interim power plant for the LCA till the indigenous engines become available.

Provision of Public Call Offices

- *359. DR. BAPU KALDATE: Will the Minister of COMMUNICATIONS ba pleased to state;
- (a) whether the Mahanagar Telephone Nigam Ltd. had revoked its policy to provide Public Call Office, (PCOs) at hotels, nursing homes, hospitals, societies, hotels institutions, restaurants, clubs and educational institution due to the scarcity of adequate lines and telephone machines; and